

Primary Health Centres and Sub-Centres, which are provided with grants for this purpose as per approved pattern. Additionally, certain life-saving drugs are made available by the Central Government to the States under various National Programmes such as National Tuberculosis Programme, National Leprosy Control Programme and the National Malaria Control Programme.

(b) No, Sir.

**Hathi Committee recommendations in respect of small scale/medium scale Indian sectors**

\*862. SHRI GOVINDA MUNDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state.

(a) how far Hathi Committee's recommendations are useful to small scale Indian sector and medium scale Indian sector units;

(b) what improvements over them have been recommended by Government for both these sectors for pricing, licensing, manufacturing formulations and formulation of assets; and

(c) which recommendations of Hathi Committee that were in favour of total Indian sector/public sector have been rejected by Government and changes made with reasons?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) One of the terms of reference of the Hathi Committee was to make recommendations for promoting the rapid growth of the Drugs Industry and particularly of the Indian and Small Scale Industries sector. The major thrust of the recommendations of the Hathi Committee is that the dominance of foreign companies should be reduced and a more purposeful and positive policy to help the Indian Sector should be simultaneously implemented. In this context the Committee has recom-

mended various measures to be taken by Government including restricting the activities of foreign firms and encouraging the Indian Small Scale Sections;

(b) In their new policy, Govt. have improved and further refined the licensing policy by containing the activities of foreign sector companies in as much as they would now be allowed licence for only basic drugs involving high technology and formulations based thereon. The rest of the activities have been left open by and large for the Indian Sector Companies. Withdrawal of loan licensing facility for foreign Sector Companies, in respect of which the Hathi Committee had made no specific recommendations will benefit the Indian Sector Companies. Similarly the containing of regularisation of excess production and spelling out the details will also help.

(c) Detailed information about Hathi Committee recommendations which have not been accepted or accepted with modifications has been furnished in reply to Lok Sabha Unstarred Question No. 8063 dated the 25th April, 1978.

**Robberies in trains between Delhi and Palwal**

\*863. SHRI FAQUIR ALI ANSARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that two robberies were committed in running trains between Delhi and Palwal in March, 1978;

(b) the particulars thereof;

(c) the number of persons injured as a result of these robberies in running trains and the amount of property looted by the robbers;

(d) whether any person has since been arrested in this regard; and

(e) if so, the particulars thereof and the further steps proposed to be taken against such incidents in future?